

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 33087/2014

MAHESH CHANDRA MISHRA Petitioner(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD. Respondent(s)

Date : 28/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Abhishek Swarup, Adv.
M/s Manoj Swarup & Co., Adv.

For Respondent(s)

Mr Pankaj Bhagat, Adv.
Dr Sushil Balwada, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of the sole respondent is awaited. Be
filed within four weeks.

List again on 28.7.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.05.07
14:45:15 IST
Reason: